

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

**ORDER SHEET**

**APPLICATION No. of**

**Applicant(s);  
Advocate for  
Applicant(s) :**

**Respondent(s) :**

**Respondent (s) :**

| <b>Notes of the registry</b> | <b>Orders of the Tribunal</b>  |
|------------------------------|--|
|                              | <p><b>O.A. No. 290/00430/2016</b><br/><b>Date of Order : 29.09.2016</b></p> <p>Mr T.C. Gupta, Counsel for applicant.</p> <p>Mr Gupta, Ld. Counsel for applicant seeks permission to withdraw the OA for vigorously pursuing the pending representation dated 11.08.2016. Accordingly, OA is dismissed as withdrawn.</p> <p><br/><b>[Praveen Mahajan]</b><br/><b>Administrative Member</b></p> <p><br/><b>[S.K. Kaushik]</b><br/><b>Judicial Member</b></p> |

Rec'd high  
9/11